

*[English]***Patenting of Neem and Turmeric**

899. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the Government have conducted any study in patenting of Neem and Turmeric;

(b) if so, the findings and recommendations made in this regard alongwith the names of companies and countries, and

(c) the reasons for making such recommendations to foreign companies in view of their ancient values in our country?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K ALAGH) : (a) to (c) Government have not conducted any study pertaining to Neem and Turmeric related patents. However, patent searches made by some Government funded institutions like Technology Information, Forecasting and Assessment Council (TIFAC), Council of Scientific and Industrial Research (CSIR) have indicated that Neem and Turmeric related patents have been issued by various Patents Offices including the Indian Patent Office. The list of patents issued in this regard by the Indian Patent Office is enclosed

**STATEMENT**

A - Neem related patents issued by the Indian Patent Office (1972-1996 January)

Title	Applicant
1	2
Treatment of Neem Oil	Hindustan Lever Ltd
A process for treating (Upgrading) Neem oil	Hindustan Lever Ltd
A process for treating (Upgrading) Neem Oil Having high free fatty acid content	Hindustan Lever Ltd
A process for the preparation of Neem Oil fatty acid distillation residue based pesticide	Godrej Soaps Ltd
A process for extraction of Neem Oil	R Gupta
A process for isolation of active bitter and odoriferous constituents from neem seeds	R Gupta

1	2
An improved process for the preparation of novel hydrogenated plant extract having dihydroazadirachtin or tetrahydroazadirachtin.	Rohm & Haas Co
A process for isolation of a Nimbatiktam or Nimbidin from neem oil.	Central Council for Research in Ayurveda & Siddha Dharma Bhavan.
A process for the preparation of storage stable azadirachtin-rich extract from components of the neem tree, particularly neem seed kernels	Tricolio-M GmbH Herstell lung Undvetrieb Hochreiner Brosubstanzen.
A process for the preparation of an active composition containing triterpenes including azadirachtin and its derivatives possessing insect antifeedant and growth inhibitory activity from parts of the neem plant	CSIR
A process for the preparation of insecticidally active composition containing lipids from the neem plant	CSIR
A process for the isolation of new trieterpene derivatives of azadirachtin from the parts of neem tree	CSIR

B - Turmeric related patents issued by the Indian Patent Office (1972-1996 January)

Process for the making anti inflammatory composition from sodium curcumin	CSIR
Improvements in or relating to obtaining pharmacologically active anti inflammatory agents from curcumin	CSIR

*[Translation]***Employment Assurance Scheme**

900 SHRI VISHAMBHAR PRASAD NISHAD Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state

(a) the amount received from Government for Employment Assurance Scheme and Identified Jawahar Rojgar Yojana (JRY) and million wells scheme during the year 1994-95 and 1995-96 for rural development in district Banda.

(b) whether the amount released has been utilised and the work has been completed.

(c) if not, the reasons therefor, and

(d) the time by which the work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) (a) The following amounts were received from the Government (Centre-State) by Banda district of Uttar Pradesh for the year 1994-95 and 1995-96

Year	(Rs. in lakhs)		
	IJRY	MWS	EAS
1994-95	459.39	319.51	787.50
1995-96	113.92	196.31	825.00

(b) The following amounts has been utilised under Intensified Jawahar Rozgar Yojana (IJRY), Million Wells Scheme (MWS) and Employment Assurance Scheme (EAS) during 1994-95 and 1995-96

Year	(Rs. in lakhs)		
	EAS	IJRY	MWS
1994-95	774.92	470.03	298.39
1995-96	778.51	382.79	148.65

(c) The amount could not be fully utilised due to delay in the implementation of the sanctioned projects and to some extent receipt of funds in February and March 1996

(d) The Carry-over funds are likely to be utilised for completion of works upto November 1996

[English]

#### ISRO Spy Case

901 DR YS RAJASEKHARA REDDY  
SHRI E AHAMED  
SHRI MULLAPPALLY RAMACHANDRAN  
SHRI KODIKUNNIL SURESH

Will the PRIME MINISTER be pleased to state

(a) whether the Government propose to reopen the ISRO spy case.

(b) if so, the reasons therefor, and

(c) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) (a) No, Sir

(b) and (c) Does not arise

#### Tribals Above Poverty Line

902 SMT SHEELA GAUTAM  
SHRI RAMASHRAY PRASAD SINGH  
SHRI RAMESHWAR PATIDAR :

Will the Minister of PLANNING AND PROGRAMME Implementation be pleased to state :

(a) the percentage of tribals living above the poverty line in the Eastern States including Bihar, Assam, Mizoram, Meghalaya and Uttarakhand in Uttar Pradesh against the total population of these States; and

(b) the steps being taken by the Union Government to improve their living standard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) (a) The Planning Commission estimates State-wise number of persons below the poverty line on the basis of quinquennial survey on the Household Consumer Expenditure conducted by the National Sample Survey Organisation (NSSO). However, their estimates are available only in respect of 17 major states and that too only upto the State level. Therefore, information in respect of Meghalaya, Mizoram and Uttarakhand is not available.

Based on the *Below Poverty Line Estimates 1983-84* of the Planning Commission, the percentage of tribals living above the poverty line against the total population in respect of 4 Eastern States viz., Assam, Bihar, Orissa and West Bengal, and in the State of Uttar Pradesh has been worked out for the year 1983-84, as given below.

#### Percentage of Tribals and Total Population Living Above the Poverty Line 1983-84

States	Scheduled Tribes		Total Population	
	Rural	Urban	Rural	Urban
<i>Eastern States</i>				
1 Assam	74.50	79.80	76.24	78.44
2 Bihar	35.10	60.20	48.65	62.96
3 Orissa	31.10	47.20	55.24	70.71
4 West Bengal	41.40	66.90	56.16	73.46
5 Uttar Pradesh	54.20	75.70	53.52	59.75

(b) To improve the living standard of the tribals in the above States, steps are being taken by the Union Government through the implementation of various Poverty Alleviation Programmes viz., Integrated Rural Development Programme (IRDP), Training of Rural Youth for Self-Employment (TRYSEM), Development of Women and Children in Rural Areas (DWCR), Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme (EAS), Drought Prone Area Programme (DPAP), etc.